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Title Regarding Rani Lakshmi Bai Central Agricultural University Bill, 2014.

MR. DEPUTY-SPEAKER: Hon. Members, before we take up consideration and passing of the Rani Lakshmi Bai Central Agricultural University Bill, 2014, as passed by Rajya Sabha, I have to inform the House that Shri Sharad Pawar, hon. Minister of Agriculture and Food Processing Industries, vide communication dated 19<sup>th</sup> February, 2014 has informed that the President having been informed of the subject matter of the Rani Lakshmi Bai Central Agricultural University Bill, 2014, recommends the consideration of the Bill in Lok Sabha under article 117(3) of the Constitution.